

**(2022) 09 NCLAT CK 0020**

**National Company Law Appellate Tribunal New Delhi**

**Case No:** Company Appeal (AT) (Insolvency) No. 946 Of 2022

Arete Services Pvt. Ltd

APPELLANT

Vs

SOMA Networks Software  
Engineering Pvt. Ltd

RESPONDENT

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**Date of Decision:** Sept. 7, 2022

**Hon'ble Judges:** Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

**Bench:** Division Bench

**Advocate:** Mani Bhushan S

**Final Decision:** Dismissed

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**Judgement**